

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6227  
ANSWERED ON:15.05.2012  
LAND ACQUISITION BY DDA  
Rama Devi Smt. ;Yadav Shri M. Anjan Kumar

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government has made any survey/assessment to ensure that the construction work on land acquired by the Delhi Development Authority (DDA) is being done according to specified standards/norms;
- (b) if so, the details thereof; and
- (c) if not, the remedial measures taken by the Government to ensure the development of the DDA acquired land as per prescribed standard/norms?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (c): DDA has informed that no such survey has been carried out by it. DDA has also stated that all project works are carried out as per land use norms under the Master Plan of Delhi-2021 provisions, applicable building bye-laws & prescribed standards & norms.